

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (S.J) No.201 of 2020**

Gaya Mahto @ Gayo Mahto & Ors. **Appellants**

Versus

1. The State of Jharkhand

2. Gudiya Devi

..... **Respondents**

CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA

For the Appellants

: Mr. Nitesh Kumar, Advocate

For the State

: Mr. Arun Kumar Pandey, A.P.P

03/Dated: 26th June, 2020

1. Learned counsel for the appellants and learned A.P.P are present.

2. Learned counsel for the appellants shall file requisites of notice under registered cover with A/D as well as under ordinary process to be served upon respondent no.2, at the earliest.

3. If the notices are so filed, then office to list this case on **10.08.2020.**

(AMITAV K. GUPTA, J.)

Chandan-Rohit/-